

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 106

Dated Guwahati, the 9th December, 2011

**Hon'ble the Chief Justice (Acting) has been pleased to
direct as follows:-**

1. All Motion, Admission matters may be listed on all the week days instead of only three days a week as is presently followed.
2. There shall be Six Single Benches for taking up Admission matters, four for Civil Matters namely Civil Bench –I, Civil Bench –II Civil Bench –III & Civil Bench –IV and two for Criminal Matters. There shall be a monthly hearing list for each of these Benches. After motion and admission matters or over, these Benches may take up hearing matters, from monthly hearing list, if time permits.
3. There shall be two Special Single Hearing Benches for taking up ready for hearing Civil and Criminal matters respectively. For these two Special Benches separate monthly hearing list shall be there. These two Special Hearing Benches may also take up a few motion and admission matters as and when circumstances so requires.
4. For fixation of cases, there would be an upper ceiling of 100 cases for Criminal Single Bench, 75 cases for Civil Single Bench and 50 cases for Division Benches. Excess cases, if any are to be listed on next day. While listing the cases, following order shall be followed -
 - a) Newly filed cases
 - b) Fixed cases for a motion hearing, admission and misc. cases.However, urgent matters beyond this upper ceiling may be mentioned before respective Hon'ble Courts and subject to leave granted by Hon'ble Court, such matters may be listed.
5. Five years old pending cases shall be given priority in listing.
6. Special Hearing Benches may take up cases pertaining to Negotiable Instrument Act, 1881 and Prevention of Corruption Act, 1988 on priority basis on a fixed day of the week and old pending cases under Section 482 of the Code of Criminal Procedure may also be listed before this Special Hearing Bench on a priority basis.

By Order,

Sd/- Dr.(Mrs.) I.Shah
REGISTRAR GENERAL

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Memo No. HC. III - 39/ 2010/ 4689-98 /G Dated: 9th December, 2011